

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA
UNSTARRED QUESTION NO. 587
TO BE ANSWERED ON 22.07.2026**

**DHARASHIV-BEED-CHHATRAPATI SAMBHAJINAGAR NEW RAILWAY LINE
PROJECT**

587. SHRI BAJRANG MANOHAR SONWANE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has sanctioned the Dharashiv-Beed-Chhatrapati Sambhajinagar new railway line project and released the initial funds for the same and if so, the details thereof;**
- (b) whether the Government is aware that adequate budgetary allocation has not been made for expeditious execution of the project and if so, the details thereof;**
- (c) whether the Government proposes to provide adequate budgetary allocation for the project in the forthcoming Union Budget to ensure its timely completion; and**
- (d) if so, the details thereof including the proposed allocation and timeline for completion, if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): Survey for Dharashiv-Beed-Chhatrapati Sambhajinagar New Railway Line (240 Km) has been sanctioned for preparation of DPR. Survey work has been taken up.

After preparation of Detailed Project Report (DPR), sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines depend upon appraisals and approvals by various stakeholders.
